

Securities Appellate Tribunal
 IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Dr. C.K.G. Nair, Member - I
 Coram - Presiding Officer/Member - 1
 CIVIL CAUSE LIST OF DATE :17/05/2018 - 10.30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>Pronouncement</u>				
1	SEBI Appeal	153/2017	Mr. Kabir Oberoi and Ors Vs. SEBI and Ors.	S.Bachawat,Adv. i/b Mindspright Legal Gaurav Joshi,Sr.Adv-R.1,R.Jain-R. 2,None-R.3
2	SEBI Appeal	356/2017	Subhash Chand Jain and Ors. Vs. National Stock Exchange of India Limited	Mr. Gaayan Sethi, Advocate Lipsa Unadkat,Adv. i/b MKA and Co.
<u>For Direction</u>				
3	SEBI Appeal	303/2016	Pratik Minerals Pvt. Ltd. Vs. SEBI	J.J. Bhatt, Adv. i/b Rinku Valanju, Advocate Pradeep Sancheti,Sr. Advocate i/b The Law Point
4	SEBI Appeal	306/2016	Shri Hiralal Popatlal Shah and Ors. Vs. SEBI	J.P.Sen,Sr. Adv i/b. S.K. Shelat,Advocate Pradeep Sancheti,Sr. Advocate i/b The Law Point
		MA.No. 345/2017 AMD		
5	SEBI Appeal	374/2017	Rudra Securities and Capital Ltd. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti,Sr. Adv. i/b The Law Point
		MA.No. 346/2017 AMD		
6	SEBI Appeal	375/2017	Vashi Constructions Pvt. Ltd. and Others Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti,Sr. Adv. i/b The Law Point

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Sr No.	Case Type	MA.No.	Name of Parties	Name of Advocates
7	SEBI Appeal	376/2017 <i>MA.No. 347/2017 AND</i>	Dhanlaxmi Lease Finance Ltd. and Ors. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti, Sr. Adv. i/b The Law Point
8	SEBI Appeal	62/2018 <i>MA.No. 58/2018 AND</i>	Robinson Worldwide Trade Ltd. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal, Advocates Aditya Mehta, Adv. i/b The Law Point
9	SEBI Appeal	79/2018 <i>MA.No. 76/2018 AND</i>	Exdon Trading Co. Ltd. Vs. SEBI	Rinku Valanju, Advocate-i/b R. V. Legal Mr. Pulkit Shukramani, Advocate-i/b the Law Point

For Direction -

10	SEBI Appeal	416/2016	Shri Tushar Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point
11	SEBI Appeal	477/2016	Shri Parag Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point

Admission

12	SEBI Appeal	75/2018 <i>L.No. 75/2018</i>	Syncom Healthcare Ltd. and Ors. Vs. SEBI	Yash Jain, Adv. i/b Halai and Co. Nishant Upadhyay, Adv. i/b K.Ashar and Co.
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Shubham 16/5/18
SECTION OFFICER - COURT OFFICER
SECURITIES APPELLATE TRIBUNAL
MUMBAI